| Written Answers to | | [11 | August, 20 | Unstarred Questions 99 | | | |
|--------------------|---------------|-------|------------|------------------------|----------|----------|--|
| 1 | 2 | 2 3 4 | | 5 | 6 | 7 | |
| 33. | Tripura | 20 | 20 | 643.44 | - | 42,896 | |
| 34. | Uttar Pradesh | 628 | - | - | - | - | |
| 35. | Uttarakhand | 89 | 21 | 41.36 | 13.76 | 2,757 | |
| 36. | West Bengal | 125 | 108 | 1,123.20 | 282.30 | 74,880 | |
| | Grand Total | 2,893 | 1,147 | 12,601.57 | 2,405.69 | 8,54,386 | |

Note: Including proposal in the agenda for 10th CSMC.

Social Rental Housing Scheme in urban areas for migrants

2823. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government proposes to provide rental housing in urban areas for migrants under Social Rental Housing Scheme; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) At present, the Ministry of Housing and Urban Poverty Alleviation does not have a scheme for providing rental housing in urban areas for migrants. However, the Ministry Housing and Urban Poverty Alleviation has drafted a National Urban Rental Housing Policy (NURHP), 2016 with a vision 'to create a vibrant, sustainable and inclusive rental housing market in India'. The Draft Policy conceives creation of adequate rental housing stock by promoting Social Rental Housing (SRH), with direct or indirect support from Government (State/UTs), with special focus on affordability of vulnerable groups and urban poor (Economical Weaker Sections and Lower Income Group as defined by Government of India from time to time).

Percentage of residents living in rented houses

2824. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the percentage of residents in urban areas of this country who live in rented housing, year-wise and State-wise since 2012;
- (b) whether a Government Task Force for Rental Housing 2013 recommended the inclusion of rental housing with Central Assistance Pradhan Mantri Awas Yojana (PMAY);

^{*}MoA not signed.

- (c) the reasons why provisions of rental housing were left out of PMAY; and
- (d) the details of the steps taken, if any, by Government to ensure provision of affordable rental housing, especially for those who cannot afford to purchase homes?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) As per Census 2011 data, the percentage of residents in urban India who live in rental housing is given in the Statement (*See* below).

- (b) and (c) The Task Force on Rental Housing, 2013 has not recommended the inclusion of rental housing with Central assistance in the Pradhan Mantri Awas Yojana launched in 2015. Rental Housing is not a part of the PMAY scheme.
- (d) The Ministry of Housing and Urban Poverty Alleviation (MoHUPA) has however, drafted a National Urban Rental Housing Policy (NURHP), 2016 with a vision 'to create a vibrant, sustainable and inclusive rental housing market in India'. The Policy seeks to promote rental housing stock in urban areas under the component of Social Rental Housing (SRH), with direct support from Central and State Governments, with special focus on affordability of vulnerable groups and urban poor (Economically Weaker Sections and Lower Income Group as defined by Government of India from time to time). The Policy also intends to promote rental housing as an interim measure for aspirational home buyers.

State-wise housing data as per 2011 Census: housing ownership (percentage of households by occupancy status)

| State | Urban | | | Rural | | | Total | | |
|-------------------|-------|--------|------------|-------|--------|------------|-------|--------|------------|
| | Owned | Rented | Any others | Owned | Rented | Any others | Owned | Rented | Any others |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| India | 69.16 | 27.55 | 3.3 | 94.73 | 3.36 | 1.91 | 86.56 | 11.09 | 2.35 |
| Jammu and Kashmir | 91.23 | 6.48 | 2.28 | 98.63 | 0.7 | 0.66 | 96.73 | 2.19 | 1.08 |
| Himachal Pradesh | 49.48 | 45.19 | 5.34 | 92.01 | 5.89 | 2.11 | 87.22 | 10.31 | 2.47 |
| Punjab | 78.3 | 18.63 | 3.06 | 95.55 | 2.53 | 1.91 | 88.88 | 8.77 | 2.36 |
| Chandigarh | 48.4 | 46.15 | 5.45 | 23.04 | 73.99 | 2.98 | 47.67 | 46.96 | 5.38 |
| Uttarakhand | 66.79 | 26.63 | 6.58 | 89.68 | 6.39 | 3.93 | 82.89 | 12.39 | 4.71 |
| Haryana | 75.26 | 21.71 | 3.04 | 96.09 | 2.37 | 1.54 | 88.36 | 9.55 | 2.09 |
| NCT of Delhi | 67.9 | 28.49 | 3.61 | 81.76 | 15.61 | 2.64 | 68.23 | 28.18 | 3.59 |
| Rajasthan | 80.86 | 16.93 | 2.22 | 97.24 | 1.59 | 1.17 | 93.22 | 5.36 | 1.43 |
| Uttar Pradesh | 82.2 | 14.97 | 2.83 | 98.35 | 0.94 | 0.71 | 94.70 | 4.11 | 1.19 |
| Bihar | 83.01 | 13.66 | 3.34 | 98.43 | 0.72 | 0.85 | 96.79 | 2.09 | 1.12 |
| Sikkim | 32.88 | 63.62 | 3.49 | 76.71 | 17.75 | 5.54 | 64.48 | 30.55 | 4.97 |
| Arunachal Pradesh | 29.3 | 56.44 | 14.27 | 81.39 | 11.25 | 7.36 | 68.27 | 22.63 | 9.10 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
|------------------------|-------|-------|------|-------|-------|------|-------|-------|------|
| Nagaland | 40.54 | 54.95 | 4.5 | 87.25 | 7.78 | 4.97 | 73.81 | 21.35 | 4.84 |
| Manipur | 88.9 | 9.13 | 1.97 | 95.9 | 2.81 | 1.29 | 93.73 | 4.76 | 1.50 |
| Mizoram | 47.94 | 49.1 | 2.96 | 85.66 | 12.62 | 1.73 | 65.83 | 31.80 | 2.37 |
| Tripura | 81.96 | 15.16 | 2.88 | 95.69 | 1.82 | 2.49 | 91.86 | 5.54 | 2.60 |
| Meghalaya | 44.18 | 50.61 | 5.21 | 92.33 | 5.99 | 1.67 | 81.95 | 15.62 | 2.44 |
| Assam | 64.02 | 30.9 | 5.08 | 92.33 | 2.4 | 5.27 | 87.92 | 6.84 | 5.24 |
| West Bengal | 75.57 | 20.35 | 4.08 | 95.62 | 1.3 | 3.08 | 89.28 | 7.33 | 3.39 |
| Jharkhand | 63.18 | 27.29 | 9.53 | 97.62 | 1.4 | 0.97 | 89.29 | 7.67 | 3.05 |
| Odisha | 59.96 | 31.4 | 8.64 | 96.01 | 2.08 | 1.92 | 90.35 | 6.68 | 2.97 |
| Chhattisgarh | 70.01 | 23.7 | 6.29 | 95.92 | 1.67 | 2.41 | 90.21 | 6.52 | 3.27 |
| Madhya Pradesh | 74.45 | 21.11 | 4.44 | 96.56 | 1.71 | 1.73 | 90.88 | 6.70 | 2.43 |
| Gujarat | 72.52 | 24.28 | 3.2 | 93.05 | 4.94 | 2.01 | 83.92 | 13.54 | 2.54 |
| Daman and Diu | 28.85 | 67.88 | 3.27 | 73.39 | 24.2 | 2.41 | 38.26 | 58.65 | 3.09 |
| Dadra and Nagar Haveli | 34.76 | 62.93 | 2.31 | 77.72 | 21.34 | 0.94 | 55.58 | 42.78 | 1.64 |
| Maharashtra | 69.78 | 27.19 | 3.03 | 90.54 | 6.27 | 3.19 | 81.12 | 15.77 | 3.12 |
| Andhra Pradesh | 53.7 | 44.33 | 1.97 | 90.26 | 8.01 | 1.73 | 78.47 | 19.72 | 1.81 |
| Karnataka | 51.05 | 46.05 | 2.9 | 89.93 | 7.45 | 2.62 | 74.25 | 23.02 | 2.73 |

102 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Written Answers to

| Goa | 73.33 | 22.61 | 4.06 | 87.61 | 9.14 | 3.25 | 78.85 | 17.41 | 3.75 |
|--------------------------------|-------|-------|------|-------|-------|-------|-------|-------|-------|
| Lakshadweep | 82.24 | 15.76 | 2 | 87.48 | 11.61 | 0.91 | 83.47 | 14.78 | 1.75 |
| Kerala | 88.3 | 10 | 1.7 | 92.77 | 4.93 | 2.3 | 90.67 | 7.31 | 2.02 |
| Tamil Nadu | 57.45 | 40.21 | 2.34 | 90.51 | 7.64 | 1.85 | 74.55 | 23.37 | 2.08 |
| Puducherry | 57.29 | 38.94 | 3.77 | 81.48 | 14.23 | 4.29 | 64.93 | 31.14 | 3.94 |
| Andaman and Nicobar Islands | 45.12 | 50.55 | 4.33 | 64.42 | 21.62 | 13.96 | 57.32 | 32.26 | 10.42 |